## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /202/09//HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Limited
NAME OF THE PETITIONER(S)	Vivek Kale &Others
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Limited (2) Others
UNDER SECTION	Sec 9 0f IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	count dos	Unpongyk1 moral	Mrs Man
U APPRA LAO	spelet and	a amoit com	00000
OAT OIL AND	chara		6)
Hafa millathes ho	Canal	0948721662	- Phra
V	o mej.	7	<b>-</b>

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Rafa Gripani Ro	Adams	-994822166	e Mg
	IMPLI		

Heard, Shri. V. Appa Rao, learned counsel for the petitioner and Shri. Raja Sripathi Rao, learned counsel for the respondent

Post the case on 30.11.2017

Member (Technical)

Member (Judicial)